

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 17TH day of **DECEMBER, 2019.**

ORIGINAL APPLICATION NO. 330/869/2014

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Charan Das Kavat Son of Khachere Kewat, Resident of Village Kaheta, Post- Dekor, Tehsil – Orai, District – Jalaun.
.....Applicant.

VERSUS

1. The Union of India through General Manager, North Central Railway, Subedarganj, Allahabad.
2. The Assistant Personnel Officer, N.C.R. Workshop, Jhansi.
3. The Chief Work Shop Manager, N.C.R., Jhansi.
4. The Principal, Supervisor Training Centre (S.T.C.), Jhansi.
5. The Senior Personnel Officer, Jhansi.
6. The Senior Personnel Officer, Subedarganj.
.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Praveen Shukla, brief holder of
Shri Pramod Kumar Pandey, Advocate

O R D E R

List revised.

2. None present for the applicant. Shri Praveen Shukla, brief holder of Shri Pramod Kumar Pandey, Advocate for the respondents is present.
3. It appears that applicant has lost interest in pursuing this OA.
4. Accordingly, Original Application is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..